

कार्यालय : जिला एवं सत्र न्यायाधीश, धमतरी (छ0ग0)

// विविध आदेश //

क्रमांक क /दो-12-08/2020

धमतरी, दिनांक 16/07/2020

माननीय उच्च न्यायालय बिलासपुर के आदेश क्रमांक 79 (विविध)/ दो-14-01/2020 बिलासपुर दिनांक 15 जुलाई, 2020 के पालन में एवं अधिनस्थ न्यायालय के कार्य व्यवस्था के संबंध में माननीय उच्च न्यायालय का अन्य आदेश प्राप्त होने तक दिनांक 16.07.2020 से निम्नानुसार आदेश प्रसारित किया जाता है:-

01. विशेष प्रकरण जैसे एन.डी.पी.एस., एट्रोसिटी एवं विद्युत अधिनियम से संबंधित जमानत एवं सुपुर्दनामा के प्रकरणों की सुनवाई प्रत्येक सोमवार एवं शुक्रवार को दोपहर 03:00 से 04:00 बजे के मध्य सत्र न्यायालय में सत्र न्यायाधीश/विशेष न्यायाधीश द्वारा किया जायेगा, साथ ही उक्त दिवस में ही चेक जमा या चेक निकाला जायेगा।
02. सत्र न्यायालय से संबंधित जमानत एवं रिमांड प्रकरण प्रत्येक कार्य दिवस पर दोपहर 03:00 से 04:00 बजे के मध्य सत्र न्यायालय में उपस्थित रीडर के समक्ष प्रस्तुत किए जाएंगे।
03. यदि सत्र न्यायाधीश/अपर सत्र न्यायाधीश अवकाश में रहते हैं तो मुख्यालय में उपस्थित अपर सत्र न्यायाधीश द्वारा अर्जेन्ट कार्य किए जाएंगे।
04. सत्र न्यायालय एवं विशेष दांडिक प्रकरण से संबंधित रिमांड/जमानत/अन्य अर्जेन्ट प्रकृति के प्रकरण की सुनवाई सोमवार, मंगलवार एवं शुक्रवार को श्री ग्रेगोरी तिर्की, अपर सत्र न्यायाधीश धमतरी तथा बुधवार, गुरुवार एवं शनिवार को श्री छमेश्वर लाल पटेल, अपर सत्र न्यायाधीश (एफटीसी) धमतरी द्वारा दोपहर 03:00 से 04:00 बजे के मध्य अपने आवश्यक कर्मचारी के साथ निष्पादित की जाएगी।
05. मजिस्ट्रेट न्यायालय के जमानत एवं रिमाण्ड प्रकरण की सुनवाई मुख्य न्यायिक मजिस्ट्रेट द्वारा जारी किए गए विविध आदेश के अनुसार की जाएगी।
06. यदि जमानत आवेदन खारिज होता है तो आदेश की प्रति अधिवक्ता/अभियुक्त को निःशुल्क प्रदान की जायेगी तथा जमानत स्वीकार होने पर संबंधित न्यायालय को ई-मेल के माध्यम से प्रेषित किया जायेगा।
07. किसी प्रकार की समस्या होने पर उक्त तथ्य सत्र न्यायाधीश के संज्ञान में लाना हो तो कार्यालय अथवा जिला एवं सत्र न्यायाधीश के न्यायालय में ड्यूटी पर उपस्थित कर्मचारी के माध्यम से लाया जा सकता है।
08. ई-मेल से संबंधित अर्जेन्ट आवेदन फाइलिंग के संबंध में पूर्व में प्रसारित आदेश यथावत रहेगी।

09. प्रतिलिपि प्रभारी द्वारा यह सुनिश्चित किया जाये कि प्रत्येक कार्य दिवस पर 02:00 से 05:00 बजे के मध्य आवश्यक कार्य निष्पादित करने हेतु कर्मचारी रोटेशन अनुसार उपस्थित रहेंगे।

10. दिनांक 16.07.2020 से सुनवाई हेतु लंबित प्रकरणों की तिथि का निर्धारण न्यायालय खुलने के पश्चात् किया जायेगा।

16/07/20
(सुधीर कुमार)
जिला एवं सत्र न्यायाधीश,
धमतरी (छ.ग.)

पृ0कमांक ⁹⁴⁸ / दो-12-08/2020

धमतरी, दिनांक 16/07/2020

यथाआदेश प्रतिलिपि:-

01. पुलिस अधीक्षक धमतरी,
02. शासकीय लोक अभियोजक, धमतरी,
03. अभियोजन अधिकारी धमतरी/कुरुद/नगरी,
04. अध्यक्ष अधिवक्ता संघ, धमतरी/कुरुद/नगरी,
की ओर सूचनार्थ एवं पालनार्थ प्रेषित।

संलग्न:- माननीय उच्च न्यायालय द्वारा प्रेषित
आदेश की छायाप्रति।

o/c

16-7-2020
न्यायालय अधीक्षक
कार्यालय-जिला एवं सत्र न्यायाधीश,
धमतरी (छ.ग.)

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 79 (Mis.) /
II-14-1/2020

Bilaspur, dated 15th July, 2020

High Court of Chhattisgarh has been pleased to extend the arrangements made vide Registry order no. 59 (Mis.) dated 05.06.2020 r/w order no. 60 (Mis.) dated 06.06.2020, order no. 62 (Mis.) dated 12.06.2020 and order no. 73 (Mis.) dated 30.06.2020 in respect of functioning of the High Court and the Courts subordinate to it, until consideration of the report to be submitted by the Committee constituted for consideration on phased re-opening of the subordinate Courts.

The above arrangements shall be subject to further modification, if any, issued from time to time.

By order of Hon'ble the High Court

Deepak Kumar Tiwari
15.07.2020

(Deepak Kumar Tiwari)
I/C Registrar General

Endt. No. 6253 /
II-14-1/2020

Bilaspur, dated 15th July, 2020

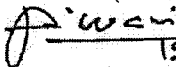
Copy forwarded to: -

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
14. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
19. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
20. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information,
21. O.S.D., High Court of Chhattisgarh, Bilaspur,
22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), for information and for onwards communication to concerned District Bar Association,
24. Principal Judge/ I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
25. Judge, Family Court, Baloda-Bazar/Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/Balod.
26. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
27. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja
28. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
29. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
30. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur
31. Advocate General, High Court of Chhattisgarh, Bilaspur
32. The President/Secretary, District Bar Association, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Ma-

hasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur /
Surajpur/ Uttar Bastar (Kanker).

33. President, Chhattisgarh High Court Bar Association, High Court Campus,
Bilaspur.
34. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
35. Assistant Solicitor General of India, High Court Campus, Bilaspur.
36. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
37. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
38. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
39. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
40. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/ Assistant
Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,
41. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur,
for information/necessary action.


15.07.2020
(Deepak Kumar Tiwari)
I/C Registrar General